

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

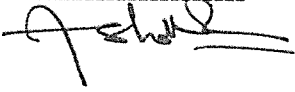
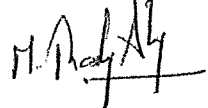
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel For Petitioners	
2.	M. ROUSHAN ATIQ	RESPONDENT	

ORDER

Counsels for both the parties are present, prayed for time for making final submissions in relation to IA/202/2018. At request, time is enlarged. Put up on **30.10.2018 at 10.30 A.M.**

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)